## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/462/ (IB)/2017

NAME OF THE PETITIONER(S)

: KABHIRAMI FABTECH INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

J. P.J. RISHIKESH P.J. SRI GANESH

For Responder

## ORDER

No representation for the Petitioner. Counsel for the respondent is present. Registry is directed to issue notice to the Petitioner. Put up on 28.07.2017 at 02.30 P.M.

S. vijayargheran -

(S. VIJAYARAGHAVAN) Member (Technical) (Ch. Md. Sharief Tario) Member (Judicial)

PAM